

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**CP NO.479/2018
OA NO.2444/2014**

NEW DELHI THIS THE 1ST OCTOBER, 2018

**HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)
HON'BLE MR. S. N. TERDAL, MEMBER (J)**

Balbir Singh aged about 64 years,
S/o Sh. Kacheru Ram,
Retd. Vice Principal,
R/o H.No.80, Chhattarpur,
New Delhi-74.

...Petitioner

(By advocate: Ms. Poonam Singh for Mr. Kumar Rajesh Singh)

VERSUS

1. Shri Anshu Prakash,
Chief Secretary,
Govt. of NCT Delhi,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.
2. Ms. Saumya Gupta,
Director,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat,
New Delhi-110054.
3. Ms. Savita Daral,
Deputy Director Education,
South, Sector-3,R.K. Puram,
New Delhi-110022.
4. Shri Amit Pandya,
Vice Principal/HOS
Sarvodaya Bal Vidyalaya No.2.
Qutub Mehrauli,
New Delhi-110030.

...Respondents

(By advocate: Mr. G.D. Chawla for Ms. Harvinder Oberoi)

ORDER (Oral)

By Shri K.N. Shrivastava, Member (A):

Learned counsel for the petitioner submitted that the order of this Tribunal has been complied with and as such this Contempt Petition has become infructuous and it is accordingly dismissed.

(S.N. TERDAL)
MEMBER (J)

(K.N. SHRIVASTAVA)
MEMBER (A)

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